

Annexure-1

Name of the Corporate Debtor M/s. Hanumanta Engineering Private Limited

Date of Commencement of Liquidation: 20/02/2020; List of stakeholders as on 10/05/2023

List of Secured Financial Creditors

Sl. No.	Name of Creditor	Details of claim received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount covered by guarantee	% share in total amount of claim admitted					
1	State Bank of India SAMB-II, Kolkata Jeevandeep Building, 1st Floor 1, Middleton Street P.O Shakespeare Sarani Kolkata-700071 Email:sbi.18192@sbi.co.in	14/03/2023	2929039917	1885461144	Secured		Yes	Primary: Nil Collateral: Equitable mortgage of land & building (godown) constructed thereon which is situated JL No. 2, Mouza-Jala Dhulgori, P.S. Sankrail, Dist-Howrah owned by SRC Vyapaar Pvt. Ltd. Deed No. I-2634 (Volume No. 42, Page-283-291, Area-67 dec). I-2635 (Volume No. 42, Page-292-300, Area-12 Dec), I-2636 (Volume No. 42, Page-301-307, Area -13 dec) & I-2637 (Book No. 1, Volume No. 42, Page-308-314, Area-35 dec), Total area 127 decimal. FMV 4.65 Crores as per valuation report dated 18/03/2020 by Valuer Puneed Tyagi		62.96%	0	0	1043578773	0	